

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 14

**C.P. (IB)/1126(MB)2019**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **23.04.2024**

NAME OF THE PARTIES : **Cg Power And Industrial Solutions  
Limited**

**Vs**

**Anupam Electricals And  
Engineering Industries Private Limited**

**For OC** : Adv. Prathamesh Nirkhe i/b. Adv. Amit Tungare.

**For CD** : None present.

**Section 9 of IBC**

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**ORDER**

1. This is a transferred matter from Bench Court V
2. Record indicates that on 11.11.2019, Mr. Anish Gupta was appointed as IRP. There is nothing on record to indicate what transpired since 11.11.2019.
3. Issue notice to the IRP Mr. Anish Gupta intimating the next date of hearing and he is directed to submit report of the resolution process before the next date of hearing. **List on 14.05.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

JNK